

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION


No. 2123 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 13th February, 2020

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Civil District
1.	Shri Mayank Soni, J.M.S.C.,	Surajpur	Surajpur
2.	Shri Damodar Prasad Chandra, J.M.S.C.	Raigarh	Raigarh
3.	Shri Vaibhav Ghritlahre, J.M.S.C.	Jashpur	Jashpur
4.	Ku. Kaminee Verma, J.M.S.C.	Jashpur	Jashpur

BY ORDER OF THE HIGH COURT

 13.2.2020

(Neelam Chand Sankhla)
Registrar General


Endt. No. 2124 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 13th February, 2020

1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. Registrar (Vigilance/ I. & E./Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
4. The District and Sessions Judge, **Surajpur, Raigarh, Jashpur** *for information and necessary action.*
5. The Joint Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
6. The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification/ Checker) High Court of Chhattisgarh, Bilaspur, *for information.*
7. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*

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8. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
9. The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
10. The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
11. The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
12. (1) Shri Mayank Soni, J.M.S.C., Surajpur, (2) Shri Damodar Prasad Chandra, J.M.S.C., Raigarh (3) Shri Vaibhav Ghritlahre, J.M.S.C., Jashpur, (4) Ku. Kaminee Verma, J.M.S.C., Jashpur *for information & necessary action.*
13. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
14. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
- ✓ 15. *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

 13.02.2020
(Neelam Chand Sankhla)
Registrar General